

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (SJ). No. 168 of 2014

Ajay Kumar	...	Appellant
Versus		
The Union of India through C.B.I.	...	Respondent

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant	: Mrs. J. Mazumdar, Advocate
For the C.B.I.	: Mrs. Nitu Sinha, Spl. P.P.

Order No.03 Dated- 29.06.2020

Heard the parties through video conferencing.

The learned counsel for the appellant prays for time.

Prayer for time is allowed as the last chance.

List this appeal, sixteen weeks after the lockdown period is over.

(Anil Kumar Choudhary, J.)

Sonu-Gunjan/